

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 2093/2024 In C.P. (IB)/988(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES:

Jayesh Sanghrajka
IN THE MATTER OF
Piramal Capital & Housing
Finance limited

V/s

Edweena Real Estate Private Limited

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 2093/2024:- None has appeared for the Applicant. List the matter on **18.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)